

list consequent upon the recommendations of this Committee and what are the names of those districts?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) The recommendations of the National Committee on the Development of Backward Areas in their report on Industrial Dispersal are being examined in Planning Commission in consultation with the State Governments concerned Ministries and Financial institutions. Any change in the existing list of industrially backward areas/districts would have to await the decision of Government.

Amendment of industrial Disputes Act, 1947

1189. SHRI ARVIND GANESH KULKARNI: SHRI SHIVA CHANDRA
JHA: SHRI BHOLA PRASAD:
SHRI YOGENDRA SHARMA: SHRI INDRADEEP SINHA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to amend the provisions of Industrial Disputes Act, 1947 in view of the Supreme Court Judgement and with a view to preventing *mala fide* closures of industry by the employers;

(b) whether it is also a fact that Government propose to consult the trade unions on these amendments; j and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c) Amendment Proposals to the provisions of Industrial Disputes Act, 1947 *inter-alia* relating to closures are under consideration.

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STATEMENT BY MINISTER

Correcting the reply give* in the Rajya Sabha on the 26th June, 1980 to Starred Question 266 regarding persons murdered during the Assembly Elections held in May, 1980.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAK-WANA): Sir, while answering the Starred Question No. 266 on 26th June, 1980 in the House I had laid a statement on the table of the House giving information that 84 persons were killed during the Assembly Elections held in May, 1980 in various States. This statement also included information regarding 6 candidates who were killed. The information was furnished on the basis of the preliminary reports available with the Government. The concerned State Governments were requested to furnish information regarding number of persons and number of candidates killed in the Assembly Elections. According to information furnished by them 68 persons and 7 candidates were killed during the Assembly Elections held in May, 1980. State-wise break-up is given in the statement laid on the table of the House. Detailed information in this regard has already been furnished in the implementation report laid on the table of the House on 18-3-1981.

The delay in making this statement modifying the earlier answer is on account of the fact that it took some time to collect the information from the concerned State Government* and it was felt that it would suffice if detailed information was included in the implementation report which was laid on the table of the House on 18th March, 1981. We have been advised that it would be desirable to modify the earlier answer given in the House. Hence I am making this statement.

Statement*Number of persons murdered during the Assembly Elections held in May, 1980*

S.No.	Name of State	No. of persons killed	No. of candidates killed with political affiliations
1.	Bihar	36	2 { 1-Congress (U) 1-Janata (S)
2.	Gujarat	2	1 Janata (JP)
3.	Madhya Pradesh	Nil	nil
4.	Maharashtra	2	nil
5.	Orissa	1	nil
6.	Punjab	2	nil
7.	Rajasthan	1	nil
8.	Tamil Nadu	11	nil
9.	Uttar Pradesh	13	4 { 1-Janata (JP) 3. Ind.)
		68	7

NOTE : The information given in column 4 above does not contain information in respect of following two cases :—

1. BIHAR: Shri Randhir Prasad, Congress (I) candidate from Giridih Constituency died on 16th May, 1980 in a jeep accident.
2. ORISSA: Shri Nilamani Sethi, Congress (I) candidate from Naamapara Constituency died on 8th May, 1980 due to heart attack.

PAPERS LAID ON THE TABLE
**Report of the National Committee on the
Development of Backward Areas on
'Industrial Dispersal'**

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report (October, 1980) of the National Committee on the Development of Backward Areas on 'Industrial Dispersal'.

[Placed in Library. See No. LT—2979/81].

**Notifications of the Ministry of Industry
(Department of Industrial
Development)**

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): Sir, I beg to lay on the Table;

1. A copy each (in English and Hindi) of the following Notification, of the Ministry of Industry (Department of Industrial Development) under proviso to sub-section (2) of section 18FA, read with section 18AA of the Industries (Develop